

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

SERVICE TAX Appeal No. 10577 of 2019-SM

SERVICE TAX (ORS) Application No. 10301 of 2020

[Arising out of OIA-VAD-EXCUS-001-APP-516-2018-19 dated 14/12/2018 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
VADODARA-I]

Ramesh Narhari Valekar

Civil Contractor, Shamal Bacher's Chawal,
Siddinath Road, Khanderao Market
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat- 390007

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10382 /2022

DATE OF HEARING: 06.04.2022

DATE OF DECISION: 06.04.2022

RAMESH NAIR

This application is filed by the appellant wherein it was stated that the appellant does not wish to proceed further in the appeal therefore, they request to permit to withdraw the appeal.

Considering the submission made in the miscellaneous application. Appeal is dismissed as withdrawn and MA also stands disposed of.

(Dictated & Pronounce in the open Court)

**(Ramesh Nair)
Member (Judicial)**